

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/08/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|-----------------------------------|---|
| 1 | D-ADMLS/34767/2024 ADMLS/4/2024 | EIBOIL GMBH VS MV WADIALBOSTAN(IMO9460722) | ANURAG PATI VS | // (// |
| 2 | D-ARBA/34667/2024 ARBA/21/2024 | CENTRAL PUBLIC WORKS DEPT., BBSR VS RAJESH MOHANTY | SATYASINDHU KASHYAP, C.G.C. VS | // (// |
| 3 | D-BLAPL/23945/2024 BLAPL/8142/2024 | ISHA DHAREI VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | SUNDARGARH TOWN /160 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000061/2024 |
| 4 | D-BLAPL/23954/2024 BLAPL/8143/2024 | LAXMIDHAR BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000418/2024 |
| 5 | D-BLAPL/23962/2024 BLAPL/8144/2024 | NANDA KISHORE JENA VS STATE OF ODISHA | SK. ZAFARULLA VS | DHUSURI /310 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000025/2023 |
| 6 | D-BLAPL/23785/2024 BLAPL/8145/2024 | KAILASH CH MAHANTY VS STATE OF ODISHA | PRATYUSHA NAIDU VS | CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000731/2024 |
| 7 | D-BLAPL/23964/2024 BLAPL/8146/2024 | SUKDEV MAJUMDAR VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | ORKEL /183 /2024 DISTRICT AND SESSIONS JUDGE,MALK CT/0000070/2024 |
| 8 | D-BLAPL/23904/2024 BLAPL/8147/2024 | GOPAL KUMAR SAH VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | JEYPURE SADAR /165 /2023 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000053/2023 |
| 9 | D-BLAPL/24208/2024 BLAPL/8148/2024 | NABIN KANHAR VS STATE OF ODISHA | BISWOJEET LENKA VS | BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023 |
| 10 | D-BLAPL/23908/2024 BLAPL/8149/2024 | HADAPA SIBA VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | RAYAGADA TOWN /425 /2019 A.D.J.,RAYGADA(Rayagada) CT/0000032/2020 |
| 11 | D-BLAPL/21988/2024 BLAPL/8150/2024 | SUJIT PATTANDAR VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | / /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000027/2023 |

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| 12 | D-BLAPL/23909/2024 BLAPL/8151/2024 | PURNA PERMA VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | MATHILI /33 /2020 DISTRICT AND SESSIONS JUDGE,MALAK CT/0000102/2021 |
| 13 | D-BLAPL/23657/2024 BLAPL/8152/2024 | SAMBIT SHA VS STATE OF ODISHA | SUSANTA SEKHAR PARIDA VS | GHATAGAON /283 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001293/2024 |
| 14 | D-BLAPL/23509/2024 BLAPL/8153/2024 | MUKESH SUNA VS STATE OF ODISHA | PRATYUSHA NAIDU VS | BHAWANIPATNA SADAR /289 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000061/2024 |
| 15 | D-BLAPL/23941/2024 BLAPL/8154/2024 | SAROJ MAHARANA VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | BERHAMPUR SADAR /19 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000029/2021 |
| 16 | D-BLAPL/23925/2024 BLAPL/8155/2024 | BULEIT MUKHI @ BULLET MUKHI VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BARIPADA TOWN /154 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000240/2024 |
| 17 | D-BLAPL/23655/2024 BLAPL/8156/2024 | KUNA PRADHAN VS STATE OF ODISHA | RAJESH RANJAN SAHOO VS | DHENKANAL SADAR /30 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000045/2024 |
| 18 | D-BLAPL/24035/2024 BLAPL/8157/2024 | SURYAKANTA MAHAPATRA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000036/2024 |
| 19 | D-BLAPL/24036/2024 BLAPL/8158/2024 | KISHOR SANDHA VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | KATARBAGA /101 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002225/2023 |
| 20 | D-BLAPL/23932/2024 BLAPL/8159/2024 | BISHNU PADHAN VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | DHENKANAL SADAR /288 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000522/2024 |
| 21 | D-BLAPL/23935/2024 BLAPL/8160/2024 | AMIT KUMAR SINGH @ AMIT SINGH VS STATE OF ODISHA | JAYANTA KUMAR BAL VS | BONAI /110 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000524/2024 |
| 22 | D-BLAPL/23957/2024 BLAPL/8161/2024 | BIKRAM SINGH VS STATE OF ODISHA | PRASHANTA KUMAR NAYAK VS | //0 SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000002/2024 |
| 23 | D-BLAPL/23386/2024 | SHYAM SUNDAR BEHERA | CHANDAN SAMANTARAY | PHIRINGIA /156 /2024 |

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| | BLAPL/8162/2024 | VS STATE OF ODISHA | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000129/2024 |
| 24 | D-BLAPL/24040/2024 BLAPL/8163/2024 | SANTOSH KUMAR PRADHAN @ SILU VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | TANGI (KHURDA) /498 /2023 A.D.J.,KHURDA(Khordha) ST/0000023/2024 |
| 25 | D-BLAPL/24041/2024 BLAPL/8164/2024 | GIRISH TANDIA VS STATE OF ODISHA | BIKASH KUMAR DASH VS | BAUNISUNI /118 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2024 |
| 26 | D-BLAPL/23620/2024 BLAPL/8165/2024 | FAKIRA SETHY VS STATE OF ODISHA | KURESH PRASAD DASH VS | KEONJHAR SADAR /30 /2019 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000018/2020 |
| 27 | D-BLAPL/24075/2024 BLAPL/8166/2024 | SANJAY MISHRA @ SURANJAN VS STATE OF ODISHA | ARIJEET MISHRA VS | PATTAMUNDAI /161 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000042/2024 |
| 28 | D-BLAPL/21244/2024 BLAPL/8167/2024 | SAROJ KUMAR JENA VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | JALESWAR /208 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) ST/0000196/2024 |
| 29 | D-BLAPL/23633/2024 BLAPL/8168/2024 | RAKESH CHOUDHARY VS STATE OF ODISHA | SUBRATA PANDA VS | BARBIL /244 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000054/2024 |
| 30 | D-BLAPL/23853/2024 BLAPL/8169/2024 | SIPUN BEHERA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | SPECIAL CRIME UNIT /8 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000398/2024 |
| 31 | D-BLAPL/23834/2024 BLAPL/8170/2024 | BALARAM HANTAL VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MUDULIPODA /60 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000115/2022 |
| 32 | D-BLAPL/23880/2024 BLAPL/8171/2024 | SUSHANTA SAHU @ SUSANTA SAHU VS STATE OF ODISHA | ROHIT KUMAR SUNA VS | / /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000025/2024 |
| 33 | D-BLAPL/23897/2024 BLAPL/8172/2024 | BINATI MOHANTY VS STATE OF ODISHA | ANIRUDHA DAS VS | DHENKANAL SADAR /254 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000463/2024 |
| 34 | D-BLAPL/23839/2024 BLAPL/8173/2024 | KABIKITA KHOSLA VS | M BALAJI RAO VS | BOIPARIGUDA /128 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) |

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| 35 | D-BLAPL/24012/2024 BLAPL/8174/2024 | STATE OF ODISHA CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GR/0000641/2022 BALASORE SADAR /223 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000361/2024 |
| 36 | D-BLAPL/24016/2024 BLAPL/8175/2024 | STATE OF ODISHA SK. MEHERAJ @ MANU VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JAJPUR TOWN /298 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001970/2024 |
| 37 | D-BLAPL/23740/2024 BLAPL/8176/2024 | STATE OF ODISHA SIB NARAYAN DANSENA VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024 |
| 38 | D-BLAPL/23833/2024 BLAPL/8177/2024 | STATE OF ODISHA PEJA DASH VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | CHANDRAPUR /49 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000088/2024 |
| 39 | D-BLAPL/24018/2024 BLAPL/8178/2024 | STATE OF ODISHA CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | REMUNA /108 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000482/2024 |
| 40 | D-BLAPL/23919/2024 BLAPL/8179/2024 | STATE OF ODISHA PINTU @ SAHIL GAGRAI VS STATE OF ODISHA | SK. ZAFARULLA VS | JODA /243 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000017/2024 |
| 41 | D-BLAPL/24021/2024 BLAPL/8180/2024 | STATE OF ODISHA UMESH SAHU VS STATE OF ODISHA | GOKULA NANDA SAHU VS | PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000038/2024 |
| 42 | D-BLAPL/23966/2024 BLAPL/8181/2024 | STATE OF ODISHA CHINTA DEVI VS STATE OF ODISHA | JULU KHANSAMA VS | RAIRAKHOL /178 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000017/2024 |
| 43 | D-BLAPL/23995/2024 BLAPL/8182/2024 | STATE OF ODISHA ROHIT DUNGRIA VS STATE OF ODISHA | BYOMOKESH SAHOO VS | BHATILI /211 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001186/2024 |
| 44 | D-BLAPL/24022/2024 BLAPL/8183/2024 | STATE OF ODISHA RAMESH PARIDA @ DENG MUNA VS STATE OF ODISHA | ABHISHEK PRADHAN VS | KUMBHARAPARA /177 /2023 S.D.J.M.,PURI(Puri) GR/0000629/2023 |
| 45 | D-BLAPL/22106/2024 BLAPL/8184/2024 | STATE OF ODISHA RAJIB KUMAR PATI VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | PATTAMUNDAI /455 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapur) TR/0000254/2023 |

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| 46 | D-BLAPL/21927/2024 BLAPL/8185/2024 | LALU @ LALU PRASAD KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /108 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI ST/0000079/2023 |
| 47 | D-BLAPL/23832/2024 BLAPL/8186/2024 | ABHISHEK BARIK VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | SECTOR-15 /75 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001681/2024 |
| 48 | D-BLAPL/23095/2024 BLAPL/8187/2024 | HARIHARA@BAPINI SAHU VS STATE OF ODISHA | RAMESH CHANDRA PRADHAN VS | BERHAMPUR TOWN /517 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000036/2024 |
| 49 | D-BLAPL/24029/2024 BLAPL/8188/2024 | BADAL SINGH VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | JALESWAR /88 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000115/2024 |
| 50 | D-BLAPL/23901/2024 BLAPL/8189/2024 | BANITA RANJIT VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | R.UDAYAGIRI /14 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000053/2024 |
| 51 | D-BLAPL/24034/2024 BLAPL/8190/2024 | DEEPAK DAS @DIPAK DAS VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000036/2024 |
| 52 | D-BLAPL/23983/2024 BLAPL/8191/2024 | JITENDRA MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA | RAKESH BEHERA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000167/2024 |
| 53 | D-BLAPL/24049/2024 BLAPL/8192/2024 | USAT GHIBILA VS STATE OF ODISHA | SURYA KANTA PRADHAN VS | MANAMUNDA /77 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000101/2023 |
| 54 | D-BLAPL/24023/2024 BLAPL/8193/2024 | HEMANANDA MODI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000080/2024 |
| 55 | D-BLAPL/23090/2024 BLAPL/8194/2024 | BIRANCHI SAHOO VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024 |
| 56 | D-BLAPL/24070/2024 BLAPL/8195/2024 | MOHAMMAD RAHIM VS STATE OF ODISHA | HEMANTA KUMAR SINGH VS | JAGATPUR /392 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000913/2024 |
| 57 | D-BLAPL/24045/2024 | RAJESH KUMAR NAIK | SATYA NARAYAN MISHRA 4 | BHAWANIPATNA TOWN /311 /2021 |

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|----|---------------------------------------|---|--------------------------------|--|
| | BLAPL/8196/2024 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000913/2021 |
| 58 | D-BLAPL/24072/2024 BLAPL/8197/2024 | RAJANIKANTA NAYAK VS STATE OF ODISHA | RAMAKANTA PANDA VS | //0 SPL.JUDGE,BALASORE(Baleshwar) |
| 59 | D-BLAPL/24068/2024 BLAPL/8198/2024 | BISWAJIT @ GANESH GIRI VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | Spl/0000173/2024 CHAMPUA /14 /2023 |
| 60 | D-BLAPL/24069/2024 BLAPL/8199/2024 | BISWAJIT @ GANESH GIRI VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000038/2023 |
| 61 | D-BLAPL/24081/2024 BLAPL/8200/2024 | SUNIL KUMAR ROUT VS STATE OF ODISHA(VIG.) | SOHAN MISHRA VS | TURUMUNGA /139 /2022 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001775/2022 |
| 62 | D-BLAPL/23969/2024 BLAPL/8201/2024 | AKSHYAMITA KARTIK VS STATE OF ODISHA(VIG.) | MOHENDRA KUMAR MOHAPATRO VS | CUTTACK VIGILANCE /6 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000018/2024 |
| 63 | D-CMP/33595/2024 CMP/876/2024 | DEBASIS TRIPATHY VS LAXMI NARAYAN DAS | MANOJ KUMAR MOHANTY (2) VS | KORAPUT VIGILANCE /14 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000011/2024 |
| 64 | D-CMP/34215/2024 CMP/877/2024 | CHITRANGADA PRADHAN VS BRIG. SRIKANTA NAIK | BIJAY KUMAR MOHANTY VS | // CIVIL JUDGE (JD),PURI(Puri) CS/0000033/2011 |
| 65 | D-CMP/32394/2024 CMP/878/2024 | AKSHI DEI VS SUSHANTA KUMAR PRUSTY | MAMATA MISHRA VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002371/2022 |
| 66 | D-CMP/34674/2024 CMP/879/2024 | LINGARAJ NAYAK VS RAMACHANDRA NAYAK | TUSAR KUMAR MISHRA VS | // CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000724/2021 |
| 67 | D-CMP/33657/2024 CMP/880/2024 | SHIKSHA VIKASH SAMITI, ODISHA VS RUNU PRADHAN | PRADEEP KUMAR SAHOO VS | // 2ND ADJ,CUTTACK(Cuttack) Fao/0000027/2022 |
| 68 | D-CMP/31443/2024 CMP/881/2024 | DIPAKA KUMAR DAS VS | NIROD KUMAR SAHU VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000085/2018 |
| | | | | // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE |

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| 69 | D-CMP/34207/2024 CMP/882/2024 | PRASANNA SENAPATI M/S. METRO BUILDER(ORISSA) PVT.LTD. VS SUMITRA PANDA | SMITA RANJAN PATNAIK VS | CS/0001391/2018 // CIVIL JUDGE (SD),BHUBANESWAR(Kh |
| 70 | D-CONTC/33311/2024 CONTC/6042/2024 | GANDHI MANOJ KUMAR VS MAYADHAR SAHU, DEO,GAJAPATI | ADV. VS | // () |
| 71 | D-CONTC/29629/2024 CONTC/6043/2024 | UPENDRA KUMAR MISHRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. | ADV. VS | // () |
| 72 | D-CONTC/28991/2024 CONTC/6044/2024 | BABURAM SETHI VS ASWATHY S., I.A.S. | ADV VS | // () |
| 73 | D-CONTC/34046/2024 CONTC/6045/2024 | BINOD KUMAR DEO VS ANU GARG, IAS | ADV VS | // () |
| 74 | D-CONTC/34050/2024 CONTC/6046/2024 | SUNARAM TUDU VS ANU GARG,IAS | ADV VS | // () |
| 75 | D-CONTC/34065/2024 CONTC/6047/2024 | SUNAKAR SWAIN VS BHAKTA RANJAN MOHANTY,ENGNR. IN CHIEF, W.R DEPT. | ADV. VS | // () |
| 76 | D-CONTC/34092/2024 CONTC/6048/2024 | PRAFULLA KUMAR MOHAPATRA VS VIR VIKRAM YADAV, IAS | ADV VS | // () |
| 77 | D-CONTC/34155/2024 CONTC/6049/2024 | HARIHAR MALLIK VS MANOJ AHUJA, IAS | ADV. VS | // () |
| 78 | D-CONTC/34156/2024 CONTC/6050/2024 | PRAFULLA KUMAR TRIPATHY VS SATYABRATA SAHU, IAS | ADV. VS | // () |
| 79 | D-CONTC/34172/2024 CONTC/6051/2024 | JAHARLAL MOHANTA VS SUSHIL KUMAR LOHANI, IAS | DEBASIS ROUT VS | // () |

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| 80 | D-CONTC/33958/2024 CONTC/6052/2024 | BIJAYA KUMAR BEHERA VS KAMAL LOCHAN MISHRA, IAS | ADV. VS | // 0 // |
| 81 | D-CONTC/34059/2024 CONTC/6053/2024 | BALABHADRA SWAIN VS DEBIDUTTA BISWAL, IFS | ADV. VS | // 0 // |
| 82 | D-CONTC/34061/2024 CONTC/6054/2024 | KRUSHNA CHANDRA PRADHAN VS DEBIDUTTA BISWAL, IFS | ADV. VS | // 0 // |
| 83 | D-CONTC/33723/2024 CONTC/6055/2024 | RAJESH KUMAR PANDA VS ROHIT KUMAR LENKA, IFS | NILAMADHAB SARKAR VS | // 0 // |
| 84 | D-CONTC/32450/2024 CONTC/6056/2024 | CHANDRAKANTA SAMANTA VS NIKHIL PAVAN KALYAN, IAS | ADV. VS | // 0 // |
| 85 | D-CONTC/33297/2024 CONTC/6057/2024 | BIDULATA RATH VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU. | ADV. VS | // 0 // |
| 86 | D-CONTC/34055/2024 CONTC/6058/2024 | RAJARAM BEHERA VS AJAYA MOHANTY, TAHASILDAR RAJNAGAR | ADV. VS | // 0 // |
| 87 | D-CONTC/34328/2024 CONTC/6059/2024 | JITENDRA KUMAR SAHOO VS ASWATHY S, I.A.S | ADV. VS | // 0 // |
| 88 | D-CONTC/34347/2024 CONTC/6060/2024 | ALEKH CHANDRA BEJA VS ASWATHI S, IAS | ADV VS | // 0 // |
| 89 | D-CONTC/34487/2024 CONTC/6061/2024 | SK IMDAD ALLI VS ASWATHI S, IAS | ADV. VS | // 0 // |
| 90 | D-CONTC/34491/2024 CONTC/6062/2024 | DHANESWAR BISWAL VS ASWATHI S, IAS | ADV. VS | // 0 // |
| 91 | D-CONTC/34493/2024 | JASHOBANTA KUMAR NAYAK | SOBHANA SAHOO | // |

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|-----|--------------------|--|--------------------------|-------------------------------------|
| | CONTC/6063/2024 | VS | VS | 0 |
| | | ASWATHY S., IAS | | // |
| 92 | D-CONTC/30702/2024 | BANAMALI JENA | ADV | // |
| | CONTC/6064/2024 | VS | VS | 0 |
| | | USHA PADHEE, I.A.S | | // |
| 93 | D-CONTC/32039/2024 | AJAYA KUMAR MOHANTA | ADV | // |
| | CONTC/6065/2024 | VS | VS | 0 |
| | | ARABINDA AGRAWAL, IAS | | // |
| 94 | D-CONTC/34402/2024 | RAMESH CHANDRA ROUT | ADV. | // |
| | CONTC/6066/2024 | VS | VS | 0 |
| | | ARABINDA AGRAWAL, IAS | | // |
| 95 | D-CONTC/34654/2024 | KRUSHNA CHANDRA NAIK | TRILOCHAN NANDA | // |
| | CONTC/6067/2024 | VS | VS | 0 |
| | | HEMANT SHARMA, COMMISSIONER-CUM-SECRETARY, INDUSTRIES DEPT. | | // |
| 96 | D-CONTC/34405/2024 | PARESH KUMAR DWIBEDI | ADV. | // |
| | CONTC/6068/2024 | VS | VS | 0 |
| | | ASWATHY S., IAS | | // |
| 97 | D-CONTC/34490/2024 | SARBESHWAR MAHARANA | ADV. | // |
| | CONTC/6069/2024 | VS | VS | 0 |
| | | ASWATHI S, IAS | | // |
| 98 | D-CONTC/33279/2024 | GAJENDRA NATH MAHAPATRA | ADV. | // |
| | CONTC/6070/2024 | VS | VS | 0 |
| | | NIMAIN CHARAN BEHERA, ASST. DIRECTOR (LEGAL), DIRECTORATE OF TEXTILE | | // |
| 99 | D-CONTC/34071/2024 | JATAKISHORE DASH | ADV. | // |
| | CONTC/6071/2024 | VS | VS | 0 |
| | | ASWASTHY S, IAS | | // |
| 100 | D-CONTC/34072/2024 | MANOHAR MOHANTY | ADV. | // |
| | CONTC/6072/2024 | VS | VS | 0 |
| | | SATYABRATA SAHU, IAS | | // |
| 101 | D-CONTC/34125/2024 | SAROJINI MISHRA | ADV. | // |
| | CONTC/6073/2024 | VS | VS | 0 |
| | | SHALINI PANDIT, IAS | | // |
| 102 | D-CRLA/22517/2024 | PABITRA OJHA | RITA SINGH | TANGI /131 /2019 |
| | CRLA/786/2024 | VS | VS | AD-HOC ADJ (FTSC),CUTTACK(Cuttack) |

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|-----|---------------------------------------|---|--------------------------------|---|
| 103 | D-CRLA/22604/2024 CRLA/787/2024 | STATE OF ODISHA KAMALINI NAYAK VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | Spl/0000089/2019 KHANDAGIRI P.S. /176 /2017 ADDL.C.J.M. (SPL),BHUBANESWAR(Khordha) CT/0000279/2017 |
| 104 | D-CRLA/22978/2024 CRLA/788/2024 | STATE OF ODISHA DEBRAJ NAIK VS STATE OF ODISHA | ANKANN PANDA VS | GOLAMUNDA /54 /2024 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000016/2024 |
| 105 | D-CRLMC/20875/2024 CRLMC/3007/2024 | STATE OF ODISHA RAJESH PATRA@RAJA VS STATE OF ODISHA | BIDYADHAR MANSING VS | DHAULI PS /131 /2023 A.D.J.(FTC-II),BHUBANESWAR(Khordha) TR/0000400/2023 |
| 106 | D-CRLMC/23413/2024 CRLMC/3008/2024 | STATE OF ODISHA KRUSHNA CHANDRA BISWAL VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | TIHIDI /181 /2019 DISTRICT & SESSIONS JUDGE,BHADRAKALING ST/0000306/2023 |
| 107 | D-CRLMC/23664/2024 CRLMC/3009/2024 | STATE OF ODISHA KARUNAKAR MISHRA VS STATE OF ODISHA | DEVI PRASAD TRIPATHY VS | BALASORE TOWN /176 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000630/2021 |
| 108 | D-CRLMC/23793/2024 CRLMC/3010/2024 | STATE OF ODISHA SK.NASRULLA VS MD.AZARUDDIN | JAGANNATH KAMILA VS | // J.M.F.C.,SORO(Baleshwar) ICC/0000132/2023 |
| 109 | D-CRLMC/23093/2024 CRLMC/3011/2024 | STATE OF ODISHA ABHASH MOHANTY@ABHASA KUMAR MOHANTY VS STATE OF ODISHA | SUBHRANSU BHUSAN SARANGI VS | MAHILA P.S.(BBSR) /13 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001109/2020 |
| 110 | D-CRLMC/23584/2024 CRLMC/3012/2024 | STATE OF ODISHA LAKSHINDRA KUMAR SINGH VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | SUBALAYA /90 /2021 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000383/2021 |
| 111 | D-CRLMC/23294/2024 CRLMC/3013/2024 | STATE OF ODISHA ABDUL JAFAR KHAN VS STATE OF ODISHA | SURYAKANTA PALAI VS | // ASST SESSIONS JUDGE (WOMENS), JAC MISCA/0000015/2022 |
| 112 | D-CRLMC/23391/2024 CRLMC/3014/2024 | STATE OF ODISHA ANANGA UDAYA BAL VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | MADHUPATNA /17 /2019 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000056/2022 |
| 113 | D-CRLMC/23802/2024 CRLMC/3015/2024 | STATE OF ODISHA KAMLA SWAIN@TIRKEY VS STATE OF ODISHA | HARIPAD MOHANTY VS | MAHILA P.S.(BBSR) /23 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001147/2022 |

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| 114 | D-CRLMC/23443/2024 CRLMC/3016/2024 | TANU MAHARANA @ TANYA MAHARANA VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | MAHILA (BERHAMPUR) /170 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002565/2023 |
| 115 | D-CRLMC/23599/2024 CRLMC/3017/2024 | SASMITA BEHERA VS STATE OF ODISHA(VIG.) | ASHOK DAS VS | CUTTACK VIGILANCE /35 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000030/2017 |
| 116 | D-CRLMC/23712/2024 CRLMC/3018/2024 | MANAS RANJAN BEJ VS STATE OF ODISHA | AMITABH MISHRA VS | EOW,BHUBANESWAR /18 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000003/2024 |
| 117 | D-CRLMC/22775/2024 CRLMC/3019/2024 | SACHIN SAHOO VS STATE OF ODISHA | JAYANTA KUMAR BAC VS | BARGAON /262 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001031/2023 |
| 118 | D-CRLMC/23747/2024 CRLMC/3020/2024 | SAROJ @ SAROJ ACHARYA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | GOBINDAPUR /161 /2022 J.M.F.C.(III),CUTTACK(Cuttack) GR/0002817/2022 |
| 119 | D-CRLMC/23788/2024 CRLMC/3021/2024 | BISHNU CHARAN SAHOO VS AMIYA RANJAN PANDA | BISWARANJAN DALAI VS | / /0 J.M.F.C.,SALIPUR(Cuttack) ICC/0000036/2016 |
| 120 | D-CRLMC/23894/2024 CRLMC/3022/2024 | SUDHANSU SEKHAR PRUSTY VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000035/2024 |
| 121 | D-CRLMP/23668/2024 CRLMP/1183/2024 | RAJ KUMAR PANDA VS AVINASH SHARMA | NIRANJAN BEHERA VS | / /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000307/2022 |
| 122 | D-CRLMP/23180/2024 CRLMP/1184/2024 | SUMATI NAIK VS STATE OF ODISHA | RAKESH KUMAR SARANGI VS | SINDHIKELA PS /138 /2024 (// |
| 123 | D-CRLMP/23362/2024 CRLMP/1185/2024 | BALARAM OJHA VS RAJALAXMI OJHA | SUBHAM SHARMA VS | / /0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000178/2016 |
| 124 | D-CRLMP/23951/2024 CRLMP/1186/2024 | JYOTSANA RANI DAS VS STATE OF ODISHA | SAPAN KUMAR PAL VS | / /0 (// |
| 125 | D-CRLREV/22874/2024 | NINA @ SATYA NARAYAN PRADHAN | JYOTIRMAYA SAHOO | NIRAKARPUR /145 /2024 |

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|-----|--|---|----------------------------|--|
| | CRLREV/399/2024 | VS STATE OF ODISHA | VS | PRINCIPAL MAGISTRATE CUM JUVENILE Juv/0000019/2024 |
| 126 | D-CRLREV/23395/2024 CRLREV/400/2024 | SUNAMI GAMONGO VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA Mcc/0000043/2024 |
| 127 | D-CRLREV/23630/2024 CRLREV/401/2024 | BIBEKANANDA ROUT VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | //0 ADDL DIST AND SESSIONS JUDGE,JAJPUR CRA/0000029/2024 |
| 128 | D-CRLREV/23634/2024 CRLREV/402/2024 | BIBEKANANDA ROUT VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | //0 ADDL DIST AND SESSIONS JUDGE,JAJPUR CRA/0000030/2024 |
| 129 | D-CRLREV/23636/2024 CRLREV/403/2024 | BIBEKANANDA ROUT VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | //0 ADDL DIST AND SESSIONS JUDGE,JAJPUR CRA/0000031/2024 |
| 130 | D-CRLREV/23639/2024 CRLREV/404/2024 | BIBEKANANDA ROUT VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | //0 ADDL DIST AND SESSIONS JUDGE,JAJPUR CRA/0000032/2024 |
| 131 | D-CRLREV/24066/2024 CRLREV/405/2024 | AJAY KUMAR DAS VS STATE OF ODISHA | BHABANI SANKAR DAS VS | CUTTACK VIGILANCE /41 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000038/2011 |
| 132 | D-CRLREV/24170/2024 CRLREV/406/2024 | DHRUBA CHARAN DAS VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CUTTACK | SATYABRATA MOHANTY VS | //0 C.J.M.,CUTTACK(Cuttack) MISCA/0000117/2024 |
| 133 | D-CRLREV/22488/2024 CRLREV/407/2024 | AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA | ANIRUDHA DAS VS | KOREI /20 /2016 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000151/2016 |
| 134 | D-CRLREV/21188/2024 CRLREV/408/2024 | BIDYABHUSAN SENAPATI VS STATE OF ODISHA | ABHAS MOHANTY VS | TIHIDI /66 /2006 A.D.J.,BHADRAK(Bhadrak) CRREV/0000003/2019 |
| 135 | D-CRP/34169/2024 CRP/24/2024 | PUSPALATA SAHOO VS DEBARAJ ROURAY | TAPOBANTA BARIK VS | // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000726/2023 |
| 136 | D-FAO/34108/2024 FAO/362/2024 | DIVISIONAL MANAGER(T.P. HUB), M/S.NEW INDIA ASSURANCE COMPANY LTD,CUTTACK VS | CHANDRA SAMANTARAY VS | // COMNR.FOR EMPLOYEES COMP./ASST |

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| 137 | D-FAO/34465/2024 FAO/363/2024 | DEBASISH MOHANTY MANJULATA OJHA VS UNION OF INDIA | SATYABAN SAHOO VS | EC/0000066/2021 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000177/2019 |
| 138 | D-FAO/34466/2024 FAO/364/2024 | MD. MOHIUDDIN VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000066/2022 |
| 139 | D-FAO/34469/2024 FAO/365/2024 | DUKHI DHADA VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000019/2022 |
| 140 | D-FAO/34470/2024 FAO/366/2024 | SALMA HEMRAM VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000055/2022 |
| 141 | D-LAA/31183/2024 LAA/28/2024 | BHANUMATI DEI VS STATE OF ODISHA | SARTHAK PRADHAN VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kh LA/0000018/2018 |
| 142 | D-LAA/34241/2024 LAA/29/2024 | KASAI MANDINGA VS SUAI MANDINGA | PRASANTA KUMAR SATAPATHY VS | // CIVIL JUDGE (SD),KORAPUT(Koraput) LA/0000002/2011 |
| 143 | D-MACA/32458/2024 MACA/809/2024 | D.M., UNITED INDIA INSURANCE CO.LTD., BALASORE VS SUBHASISH MOHANTY | RAMESH CHANDRA SAHOO 1 VS | // 3RD MACT,BHADRAK(Bhadrak) Mac/0000197/2013 |
| 144 | D-MACA/32548/2024 MACA/810/2024 | D.M.,RELIANCE GENERAL INSURANCE CO.LTD. VS SACHALA PRADHAN | G.P.DUTTA VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000155/2019 |
| 145 | D-MACA/30645/2024 MACA/811/2024 | DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED VS SANJULATA SAHOO | ADAM ALI KHAN VS | // 1st MACT, DHENKANAL(Dhenkanal) Mac/0000092/2022 |
| 146 | D-MATA/31137/2024 MATA/287/2024 | ASHARANI SAHU VS GOLAKA BIHARI SAHU | ASISH KUMAR RAY VS | // ADJ,KODALA(Ganjam) RFA/0000004/2022 |
| 147 | D-MATA/33418/2024 MATA/288/2024 | KIRAN DASH VS PRIYANKA PATRA@DASH | UMESH CHANDRA PATNAIK VS | // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000434/2021 |

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| 148 | D-MATA/33698/2024 MATA/289/2024 | ABHIJEET TRIPATHI VS BHARATI CHATARAM@BHARTI ABHIJEET TRIPATHI | PRASANTA KUMAR NANDA VS | // JUDGE FAMILY COURT,BHUBANESWA CP/0000488/2023 |
| 149 | D-MATA/33814/2024 MATA/290/2024 | JULEN BOBY VS BIKARAM SAHOO | SARADA PRASAD DASH VS | // JUDGE FAMILY COURT,BHUBANESWA CP/0000518/2022 |
| 150 | D-RPFAM/29787/2024 RPFAM/222/2024 | SWARUP RANJAN SWAIN VS BAGESWARI SAHOO | ARUN KUMAR DAS VS | // JUDGE, FAMILY COURT, DHENKANAL Crp/0000030/2022 |
| 151 | D-RPFAM/33633/2024 RPFAM/223/2024 | M. NAVEEN KUMAR VS MALINI KOKA | TUSAR KUMAR MISHRA VS | // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000118/2020 |
| 152 | D-RPFAM/33680/2024 RPFAM/224/2024 | AJAY GARG@AJAY KUMAR GARG VS CHANDA MITTAL@GARG | H.M.DHAL VS | // JUDGE FAMILY COURT,ROURKELA(Su Crp/0000038/2022 |
| 153 | D-RPFAM/34244/2024 RPFAM/225/2024 | BISWAJIT MOHANTY VS SONALI ROUT | BISWAJIT NAYAK VS | // JUDGE, FAMILY COURT, DHENKANAL Crp/0000111/2023 |
| 154 | D-RPFAM/34313/2024 RPFAM/226/2024 | ANSUMAN PATTNAIK VS SMRUTI JHARA MOHANTY | TAPAN KU. JENA SAMANTA VS | // JUDGE FAMILY COURT,ROURKELA(Su CP/0000065/2021 |
| 155 | D-RPFAM/34323/2024 RPFAM/227/2024 | SRIKANTA MOHANTY VS PRIYADARSHINI PATTNAYAK | BIBHU PRASAD TRIPATHY VS | // JUDGE FAMILY COURT,PURI(Puri) Crp/0000109/2022 |
| 156 | D-RPFAM/34419/2024 RPFAM/228/2024 | ARUNA KUMAR BEHERA VS PRATUYSA SETHI | LAXMI NARAYAN PATEL VS | // FAMILY COURT AT PARALAKHEMUND Crp/0000010/2024 |
| 157 | D-RPFAM/34396/2024 RPFAM/229/2024 | SK.SALIMUDDIN VS FATEMA BIBI | ASHOK KUMAR BEHERA VS | // JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000047/2022 |
| 158 | D-RPFAM/34432/2024 RPFAM/230/2024 | MOHAN NAYAK VS MITA NAYAK | BYOMAKESH TRIPATHY VS | // JUDGE FAMILY COURT,KHURDA(Khoro Crp/0000253/2023 |
| 159 | D-RSA/33789/2024 | RATANLAL SAHA | KISHORE KUMAR MISHRA | // |

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| | RSA/283/2024 | VS LAXMAN KUMAR SAHA | VS | 3RD ADDL. DISTRICT JUDGE,CUTTACK RFA/0000023/2015 |
| 160 | D-RSA/34064/2024 RSA/284/2024 | SUBHASHMITA PALEI @ MAJHI VS MADHAB CHANDRA MAJHI | ARIJEET MISHRA VS | // ADDL.SESSIONS JUDGE,KARANJIA(Mat RFA/0000008/2023 |
| 161 | D-RSA/34223/2024 RSA/285/2024 | NABA PATRA VS PURNIMA FRANCIS | SANGRAM SENAPATI VS | // ADDL.SESSIONS JUDGE,KARANJIA(Mat RFA/0000016/2018 |
| 162 | D-TRP(C)/33827/2024 TRP(C)/236/2024 | RAJALAXMI PATRA VS MANAS KUMAR SWAIN | SAMVIT MOHANTY VS | // JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000869/2023 |
| 163 | D-TRP(C)/34429/2024 TRP(C)/237/2024 | PRACHI PRANGYA SAHOO VS AKSHAYA BARIK | HRUDANANDA MOHAPATRA VS | // JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000068/2024 |
| 164 | D-TRP(C)/32840/2024 TRP(C)/238/2024 | DEBAJANI ARKA VS SAROJ KUMAR BEHERA | ARUNA KUMAR NAYAK VS | // JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000085/2021 |
| 165 | D-TRP(C)/30526/2024 TRP(C)/239/2024 | SWATI SAHU VS RAJENDRA KUMAR SAHU | DEEPALI MAHAPATRA VS | // CIVIL JUDGE (SD),CHATRAPUR(Ganjam Mat/0000017/2024 |
| 166 | D-WA/33711/2024 WA/2260/2024 | ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS SATYABRATA SAMANTASINGHAR | BIBHU PRASAD TRIPATHY VS | // () // |
| 167 | D-WA/33892/2024 WA/2261/2024 | BANK OF INDIA VS HAJAM CHARAN TUDU | KARUNAKAR JENA VS | // () // |
| 168 | D-WA/34035/2024 WA/2262/2024 | STATE OF ODISHA VS SHISHIR KUMAR DEHURY | TARUN PATNAIK,A.S.C VS | // () // |
| 169 | D-WA/34036/2024 WA/2263/2024 | STATE OF ODISHA VS SRIKANTA KUMAR MOHARANA | TARUN PATNAIK,A.S.C VS | // () // |
| 170 | D-WA/34037/2024 WA/2264/2024 | STATE OF ODISHA VS | TARUN PATNAIK, A.S.C. VS | // () |

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| 171 | D-WA/34038/2024 WA/2265/2024 | RASMITA PATTANAİK STATE OF ODISHA VS PRAVANJAN CHOUDHURY | TARUN PATNAİK, A.S.C. VS | // // 0 // |
| 172 | D-WA/34039/2024 WA/2266/2024 | STATE OF ODISHA VS AMITA PANDA | TARUN PATNAİK,A.S.C VS | // 0 // |
| 173 | D-WA/34300/2024 WA/2267/2024 | STATE OF ODISHA VS SANJAYA KUMAR MAHANTY | NIHARKANTA PRAHARAJ, A.G.A. VS | // 0 // |
| 174 | D-WP(C)/33808/2024 WP(C)/19559/2024 | BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 175 | D-WP(C)/33862/2024 WP(C)/19560/2024 | UDDHABA RATHA VS STATE OF ODISHA | BRAJA KISHOR PANDA VS | // 0 // |
| 176 | D-WP(C)/32994/2024 WP(C)/19561/2024 | KARTİK CHANDRA PAUL VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 177 | D-WP(C)/32414/2024 WP(C)/19562/2024 | RAMAHARI PATRA VS STATE OF ODISHA | SUBASH CHANDRA PRADHAN VS | // 0 // |
| 178 | D-WP(C)/34415/2024 WP(C)/19563/2024 | M/S MAA ENTERPRISES, KEONJHAR VS SUPERINTENDENT, CGST, KEONJHAR | PRANAYA KISHORE HARICHANDAN VS | // 0 // |
| 179 | D-WP(C)/33567/2024 WP(C)/19564/2024 | KARTIKA PRADHAN VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR | TRILOCHAN BARIK VS | // 0 // |
| 180 | D-WP(C)/32483/2024 WP(C)/19565/2024 | ASHWINI KUMAR SAHOO VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 181 | D-WP(C)/33032/2024 WP(C)/19566/2024 | BAISALINI NAYAK VS STATE OF ODISHA | JITENDRA SAMANTARAY VS | // 0 // |

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| 182 | D-WP(C)/33184/2024 WP(C)/19567/2024 | PHULU NAIK VS STATE OF ORISSA | SOUMENDRA PATTANAIAK VS | // 0 // |
| 183 | D-WP(C)/33895/2024 WP(C)/19568/2024 | LAXMI BEHERA VS STATE OF ODISHA | RASHMI REKHA PRADHAN VS | // 0 // |
| 184 | D-WP(C)/33121/2024 WP(C)/19569/2024 | MAHESWAR MOHANTA VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // |
| 185 | D-WP(C)/32782/2024 WP(C)/19570/2024 | SARAT ROUT VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | // 0 // |
| 186 | D-WP(C)/33216/2024 WP(C)/19571/2024 | DUSMANTA KUMAR PANDA VS STATE OF ODISHA | LOKANATH RATH VS | // 0 // |
| 187 | D-WP(C)/33948/2024 WP(C)/19572/2024 | KARUNAKAR SAMAL VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 188 | D-WP(C)/33405/2024 WP(C)/19573/2024 | GAYATRI PRADHAN VS STATE OF ODISHA | SANTOSH KUMAR NANDA VS | // 0 // |
| 189 | D-WP(C)/33221/2024 WP(C)/19574/2024 | GITANJALI BARIK VS STATE OF ODISHA | GHANASHYAM NAMTOAR VS | // 0 // |
| 190 | D-WP(C)/33412/2024 WP(C)/19575/2024 | BASANT KUMAR PASAYAT VS STATE OF ODISHA | SANTOSH KUMAR NANDA VS | // 0 // |
| 191 | D-WP(C)/34286/2024 WP(C)/19576/2024 | JAGADISH RANA VS STATE OF ODISHA | BAIDHAR SAHOO VS | // 0 // |
| 192 | D-WP(C)/33038/2024 WP(C)/19577/2024 | AKSHAYA KUMAR DAS VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 193 | D-WP(C)/33419/2024 | MINATI ORAM | SANTOSH KUMAR NANDA | // |

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| | WP(C)/19578/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/32878/2024 WP(C)/19579/2024 | BAISHNAVA MAHAKUL VS A.O., REGIONAL MANAGER OF UTKAL GRAMEEN BANK, SAMBALPUR | ASWINI KUMAR DASH VS | // 0 // |
| 195 | D-WP(C)/33533/2024 WP(C)/19580/2024 | M/S DJR PROJECT PVT. LTD., GAJAPATI VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 196 | D-WP(C)/33226/2024 WP(C)/19581/2024 | RAGHUNATH SAMAL @ SAMANTARAY VS COLLECTOR, PURI | TRILOCHAN PANIGRAHI VS | // 0 // |
| 197 | D-WP(C)/33950/2024 WP(C)/19582/2024 | JAGABANDHU THAKUR VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 198 | D-WP(C)/33806/2024 WP(C)/19583/2024 | PRAMOD KUMAR SAHOO VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 199 | D-WP(C)/34283/2024 WP(C)/19584/2024 | CHANDRAMANI BEHERA VS STATE OF ODISHA | BAIDHAR SAHOO VS | // 0 // |
| 200 | D-WP(C)/34199/2024 WP(C)/19585/2024 | BABITA SAHOO VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // 0 // |
| 201 | D-WP(C)/34544/2024 WP(C)/19586/2024 | SHANTILATA DAS VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 202 | D-WP(C)/33236/2024 WP(C)/19587/2024 | AMAL KUMAR MANDAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 203 | D-WP(C)/34532/2024 WP(C)/19588/2024 | SUNIL KUMAR SINGHANIA VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 204 | D-WP(C)/33643/2024 WP(C)/19589/2024 | KHUKAN JENA VS | SACHIDANANDA PADHEE VS | // 0 |

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|-----|--|---|-----------------------------|-------------------------------------|
| 205 | D-WP(C)/33876/2024 WP(C)/19590/2024 | STATE OF ODISHA HUMANA AHIR @ KONONJIA VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 206 | D-WP(C)/33645/2024 WP(C)/19591/2024 | STATE OF ODISHA TAPAN BHOL VS | SACHIDANANDA PADHEE VS | // // () |
| 207 | D-WP(C)/33770/2024 WP(C)/19592/2024 | STATE OF ODISHA MAHENDRA KUMAR BAG VS | NILAMADHAB SARKAR VS | // // () |
| 208 | D-WP(C)/34312/2024 WP(C)/19593/2024 | STATE OF ODISHA SANJU SAHOO VS | SIDHARTHA DAS VS | // // () |
| 209 | D-WP(C)/31266/2024 WP(C)/19594/2024 | UNION OF INDIA KRUSHNA CHANDRA BALABANTARAY VS | ANIL KUMAR DAS VS | // // () |
| 210 | D-WP(C)/34122/2024 WP(C)/19595/2024 | STATE OF ODISHA M/S. D.K.ENTERPRISES VS | SOMANATH MISHRA VS | // // () |
| 211 | D-WP(C)/33887/2024 WP(C)/19596/2024 | ASSISTANT DIRECTOR (REVENUE), EMPLOYEE STATE INSURANCE CORPORATION, BBSR M/S. MAA SAMALESWARI SHGS, BALANGIR VS | BIVUDATTA CHALAN VS | // // () |
| 212 | D-WP(C)/33207/2024 WP(C)/19597/2024 | COMMISSIONER CUM SECRETARY, S AND ME DEPT., GOVT OF ODISHA LOKNATH MEHER VS | NIRANJAN LENKA VS | // // () |
| 213 | D-WP(C)/34082/2024 WP(C)/19598/2024 | STATE OF ODISHA ANIL KUMAR PUHAN VS | SUBAS CHANDRA DAS VS | // // () |
| 214 | D-WP(C)/34130/2024 WP(C)/19599/2024 | STATE OF ODISHA SASMITA RATH VS | GOPINATH MISHRA VS | // // () |
| 215 | D-WP(C)/32779/2024 WP(C)/19600/2024 | STATE OF ODISHA PHILI PRADHAN @ BARIK VS | SASIM AJITAV PATTNAIK VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|---|-------------------------------|-------------------------------------|
| 216 | D-WP(C)/33222/2024 WP(C)/19601/2024 | BANSI MOHAN RATH VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 217 | D-WP(C)/33206/2024 WP(C)/19602/2024 | SIBA PRASAD DAS VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 218 | D-WP(C)/34083/2024 WP(C)/19603/2024 | RATNAKAR RANA VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 219 | D-WP(C)/33566/2024 WP(C)/19604/2024 | DEBASISH MOHANTY @ DEBASHIS MOHANTY VS STATE OF ODISHA | PRASANNA KUMAR RATH (1) VS | // 0 // |
| 220 | D-WP(C)/34084/2024 WP(C)/19605/2024 | MRUTYUNJAYA SAHU VS STATE OF ORISSA | SUBAS CHANDRA DAS VS | // 0 // |
| 221 | D-WP(C)/30859/2024 WP(C)/19606/2024 | NIRA SETHY VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | // 0 // |
| 222 | D-WP(C)/32393/2024 WP(C)/19607/2024 | RAMESH CHANDRA KAR VS STATE OF ODISHA | DEBASIS ROUT VS | // 0 // |
| 223 | D-WP(C)/32227/2024 WP(C)/19608/2024 | SURENDRA KUMAR DAS VS STATE OF ODISHA | PRADEEPTA KUMAR BEHERA VS | // 0 // |
| 224 | D-WP(C)/34308/2024 WP(C)/19609/2024 | SANTOSH MANDAL @ SANTOSH KUMAR MANDAL VS TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA | LAMBODAR PRADHAN VS | // 0 // |
| 225 | D-WP(C)/33580/2024 WP(C)/19610/2024 | SURESH CH. NAYAK VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 226 | D-WP(C)/34094/2024 WP(C)/19611/2024 | ASAI JAMUDA VS STATE OF ODISHA | KODANDA KUMAR BHUYAN VS | // 0 // |
| 227 | D-WP(C)/33928/2024 | NARAYAN CHAMPATI | SUKANTA KUMAR DALAI | // |

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|-----|--|---|----------------------------------|-------------------------------------|
| | WP(C)/19612/2024 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/33979/2024 WP(C)/19613/2024 | PREMALATA NAYAK VS STATE OF ODISHA | SUJIT KUMAR SWAIN VS | // 0 // |
| 229 | D-WP(C)/33881/2024 WP(C)/19614/2024 | RAJENDRA SING VS REVENUE DIVISIONAL COMMISSIONER CENTRAL DIVISION CUTTACK | KALYAN PATNAIK VS | // 0 // |
| 230 | D-WP(C)/33535/2024 WP(C)/19615/2024 | JACINTA LAKRA VS STATE OF ODISHA | SILPI SIDHANTA MOHAPATRA VS | // 0 // |
| 231 | D-WP(C)/33515/2024 WP(C)/19616/2024 | CHARMPA BYABASAYEE SANGHA, BHADRAK VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | // 0 // |
| 232 | D-WP(C)/34738/2024 WP(C)/19617/2024 | SUBASINI BEHERA VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | // 0 // |
| 233 | D-WP(C)/30817/2024 WP(C)/19618/2024 | HARAPRIYA SAHOO VS RANJIT KUMAR SAHOO | RAJIB LOCHAN PATTNAIK VS | // 0 // |
| 234 | D-WP(C)/33191/2024 WP(C)/19619/2024 | BIBEKANANDA SAHOO VS BRANCH MANAGER, PANJAB NATIONAL BANK,BHUBANESWAR | GHANASHYAM MUDULI VS | // 0 // |
| 235 | D-WP(C)/33674/2024 WP(C)/19620/2024 | TILOTTAMA BAHINIPATI VS STATE OF ODISHA | ARUSMITA ACHARYA VS | // 0 // |
| 236 | D-WP(C)/34477/2024 WP(C)/19621/2024 | M/S. RUDRA EARTH MOVERS, BBSR VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 237 | D-WP(C)/33248/2024 WP(C)/19622/2024 | NIRMALESWAR BAGH VS STATE OF ODISHA | JAYANTA KUMAR KHANDAYATRAY VS | // 0 // |
| 238 | D-WP(C)/31169/2024 WP(C)/19623/2024 | M/S.BILT GRAPHIC PAPER PRODUCTS LTD.,GURGAON VS | LALITENDRA GULANI VS | // 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 239 | D-WP(C)/33083/2024 WP(C)/19624/2024 | TAX RECOVERY OFFICER,KORAPUT CIRCLE SAYERA BIBI VS THE COLLECTOR-CUM DISTRICT MAGISTRATE, JAJPUR | SHAIK ABDUL NAYEEM VS | // // 0 // |
| 240 | D-WP(C)/33725/2024 WP(C)/19625/2024 | DEB NARAYAN PRASAD SAHOO VS STATE OF ODISHA | BISWAJIT NAYAK VS | // 0 // |
| 241 | D-WP(C)/33852/2024 WP(C)/19626/2024 | SANSARABINDU PRUSTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY BBSR | PRAMOD KUMAR JENA VS | // 0 // |
| 242 | D-WP(C)/33415/2024 WP(C)/19627/2024 | BHUMANI PUJARI VS STATE OF ODISHA | SANTOSH KUMAR NANDA VS | // 0 // |
| 243 | D-WP(C)/33472/2024 WP(C)/19628/2024 | PRIYADARSHINI MOHAPATRA VS DIPAK KUMAR SAHOO | SATYAPRAKASH DHAL VS | // 0 // |
| 244 | D-WP(C)/33854/2024 WP(C)/19629/2024 | TAPAN KUMAR ROUTA VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 245 | D-WP(C)/34478/2024 WP(C)/19630/2024 | MANOJ KUMAR LENKA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 246 | D-WP(C)/33550/2024 WP(C)/19631/2024 | KARTIK AHIR VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 247 | D-WP(C)/33864/2024 WP(C)/19632/2024 | BHASKAR BANASANDHA VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 248 | D-WP(C)/34225/2024 WP(C)/19633/2024 | BALGOPAL SARANGI VS STATE OF ODISHA | BIDYADHAR MISHRA VS | // 0 // |
| 249 | D-WP(C)/34384/2024 WP(C)/19634/2024 | SHARAT KUMAR MOHALIK VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |

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|-----|--|---|-------------------------------|-------------------------------------|
| 250 | D-WP(C)/33868/2024 WP(C)/19635/2024 | BALARAM MOHARANA VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 251 | D-WP(C)/33050/2024 WP(C)/19636/2024 | SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, SAMBALPUR | GOUTAM KUMAR ROUTRAY VS | // 0 // |
| 252 | D-WP(C)/34340/2024 WP(C)/19637/2024 | M/S SHARMA BRICKS, SUNDARGARH VS CHIEF MANAGER AND AUTHORIZED OFFICER UCO BANK, RAJGANGPUR BRANCH, SUNDARGARH | BISWARANJAN DALAI VS | // 0 // |
| 253 | D-WP(C)/33056/2024 WP(C)/19638/2024 | SURENDRA BARIK VS C.D.M.O. , ANGUL | GOUTAM KUMAR ROUTRAY VS | // 0 // |
| 254 | D-WP(C)/33721/2024 WP(C)/19639/2024 | SMRUTIPRIYA SAHOO VS STATE OF ODISHA | KABIRAJ PRADHAN VS | // 0 // |
| 255 | D-WP(C)/33041/2024 WP(C)/19640/2024 | RAMAKANTA SAHOO VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 256 | D-WP(C)/34629/2024 WP(C)/19641/2024 | GANESWAR SUBUDHI VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 257 | D-WP(C)/33048/2024 WP(C)/19642/2024 | SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, KANDHAMAL | GOUTAM KUMAR ROUTRAY VS | // 0 // |
| 258 | D-WP(C)/33267/2024 WP(C)/19643/2024 | ASHA SHUKLA VS THE CHIEF COMMNR OF CT AND GST, CUTTACK | BHABANI PRASAD MOHANTY VS | // 0 // |
| 259 | D-WP(C)/34306/2024 WP(C)/19644/2024 | UMAKANTA SAHOO VS STATE OF ODISHA | GOBINDA CHANDRA DAS VS | // 0 // |
| 260 | D-WP(C)/32980/2024 WP(C)/19645/2024 | SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, BOUDH | GOUTAM KUMAR ROUTRAY VS | // 0 // |
| 261 | D-WP(C)/33269/2024 | M/S. MAA SAMLESWARI TRANSPORT AND MULTI PURPOSE CO-OPERATIVE SOCIETY, BALASORE | BHABANI PRASAD MOHANTY | // |

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|-----|--|--|--------------------------------|-------------------------------------|
| | WP(C)/19646/2024 | VS THE CHIEF COMMNR. OF CT AND GST, CUTTACK | VS | 0 // |
| 262 | D-WP(C)/33684/2024 WP(C)/19647/2024 | SULOCHANA KHATUA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 263 | D-WP(C)/34088/2024 WP(C)/19648/2024 | JAHIR KHAN VS STATE OF ODISHA | SUSHANT KUMAR PRADHAN VS | // 0 // |
| 264 | D-WP(C)/33773/2024 WP(C)/19649/2024 | PRAMILA NAIK VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 265 | D-WP(C)/33778/2024 WP(C)/19650/2024 | DEBENDRA NATH MOHANTA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 266 | D-WP(C)/34096/2024 WP(C)/19651/2024 | SUDHAKARA DASH VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // |
| 267 | D-WP(C)/32881/2024 WP(C)/19652/2024 | KAMACHARAO KUMBRIKA VS STATE OF ODISHA | PREMRAJ GOUDA VS | // 0 // |
| 268 | D-WP(C)/30415/2024 WP(C)/19653/2024 | SAROJINI BHOI VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,NIOS | DEBASHISHA HOTA VS | // 0 // |
| 269 | D-WP(C)/33053/2024 WP(C)/19654/2024 | SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, CUTTACK | GOUTAM KUMAR ROUSTRAY VS | // 0 // |
| 270 | D-WP(C)/34830/2024 WP(C)/19655/2024 | SURESH CHANDRA MALLICK @ SURESH CHANDRA MALLIK VS STATE OF ODISHA | JANAKI KANTA MAHAPATRA VS | // 0 // |
| 271 | D-WP(C)/32985/2024 WP(C)/19656/2024 | SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, NUAPADA | GOUTAM KUMAR ROUSTRAY VS | // 0 // |
| 272 | D-WP(C)/33692/2024 WP(C)/19657/2024 | NAMITA BEHERA VS | SUBHRANSU BHUSAN MOHANTY VS | // 0 |

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|-----|--|--|------------------------------|-------------------------------------|
| 273 | D-WP(C)/33094/2024 WP(C)/19658/2024 | STATE OF ODISHA PRAFULLA MALIK VS | ASHOK KUMAR SARANGI VS | // // () |
| 274 | D-WP(C)/34626/2024 WP(C)/19659/2024 | STATE OF ODISHA PRAFULLA KUMAR NAYAK VS | SUBRAT SATPATHY VS | // // () |
| 275 | D-WP(C)/34397/2024 WP(C)/19660/2024 | STATE OF ODISHA SATYA NARAYAN SADANGI VS | TRILOCHAN PANIGRAHI VS | // // () |
| 276 | D-WP(C)/33771/2024 WP(C)/19661/2024 | SUMITRA PADHY PADMA LOCHAN BEHERA VS | DHANESWAR BEHERA VS | // // () |
| 277 | D-WP(C)/32712/2024 WP(C)/19662/2024 | STATE OF ODISHA SAMPATI BISWAKESHAN VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 278 | D-WP(C)/32714/2024 WP(C)/19663/2024 | STATE OF ORISSA ADIKANDA BEHERA VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 279 | D-WP(C)/34113/2024 WP(C)/19664/2024 | STATE OF ORISSA AMAR KUMAR PAL VS | SUBASH CHANDRA DAS VS | // // () |
| 280 | D-WP(C)/31994/2024 WP(C)/19665/2024 | STATE OF ODISHA BHASKAR CHANDRA BEHERA VS | TUSHAR KANTA NAYAK VS | // // () |
| 281 | D-WP(C)/34822/2024 WP(C)/19666/2024 | ADDL.COMMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK M/S.ADITYA ALUMINIUM, LAPANGA, SAMBALPUR VS | SHYAM SUNDAR TRIPATHY VS | // // () |
| 282 | D-WP(C)/34073/2024 WP(C)/19667/2024 | THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR MANJULATA SINGH VS | SARBESWAR SAHOO VS | // // () |
| 283 | D-WP(C)/33318/2024 WP(C)/19668/2024 | STATE OF ODISHA NALINIKANTA PATTANAYAK VS | GOKULANANDA SAHU VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|---|--------------------------------|-------------------------------------|
| 284 | D-WP(C)/34739/2024 WP(C)/19669/2024 | AMBIKA DAS VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 285 | D-WP(C)/33597/2024 WP(C)/19670/2024 | DILIP KUMAR PATEL VS STATE OF ODISHA | JAGABANDHU SAHU VS | // 0 // |
| 286 | D-WP(C)/34167/2024 WP(C)/19671/2024 | SRI GOPAL JEW BIJE NIJGAON VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 287 | D-WP(C)/33949/2024 WP(C)/19672/2024 | BENUDHAR SAMAL VS STATE OF ODISHA | DEBASIS ROUT VS | // 0 // |
| 288 | D-WP(C)/33639/2024 WP(C)/19673/2024 | TAPAN BHOL VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | // 0 // |
| 289 | D-WP(C)/33598/2024 WP(C)/19674/2024 | SUKANTA KUMAR MISHRA VS STATE OF ODISHA | GOPINATH PANDA VS | // 0 // |
| 290 | D-WP(C)/33951/2024 WP(C)/19675/2024 | ALEKHA PRASAD ROUT VS STATE OF ODISHA | DEBASIS ROUT VS | // 0 // |
| 291 | D-WP(C)/33682/2024 WP(C)/19676/2024 | JASMITA SAHU VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 292 | D-WP(C)/34810/2024 WP(C)/19677/2024 | RAMA CHANDRA MISHRA VS STATE OF ODISHA | MANORANJAN NAYAK VS | // 0 // |
| 293 | D-WP(C)/33992/2024 WP(C)/19678/2024 | PRAFULLA KUMAR PANDA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 294 | D-WP(C)/33731/2024 WP(C)/19679/2024 | BHIKARI MALIK @ SAMAL VS STATE OF ODISHA | PABITRA KUMAR BEHERA VS | // 0 // |
| 295 | D-WP(C)/33756/2024 | DIGAMBAR DALAI | AJAY KUMAR TRIPATHY | // |

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|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/19680/2024 | VS STATE OF ODISHA | VS | 0 // |
| 296 | D-WP(C)/32520/2024 WP(C)/19681/2024 | INDRIKA KATA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // 0 // |
| 297 | D-WP(C)/33762/2024 WP(C)/19682/2024 | SATYABRATA GURUPRASAD VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 298 | D-WP(C)/33769/2024 WP(C)/19683/2024 | NILAKANTHA MISHRA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 299 | D-WP(C)/34229/2024 WP(C)/19684/2024 | HAREKRUSHNA PRADHAN VS STATE OF ODISHA | NIRANJAN BISWAL VS | // 0 // |
| 300 | D-WP(C)/34030/2024 WP(C)/19685/2024 | M/S. ATLAS PVC PIPES PRIVATE LTD., CUTTACK VS COMMNR. OF COMMERCIAL TAXES, CUTTACK | SIDHANT DWIBEDI VS | // 0 // |
| 301 | D-WP(C)/34383/2024 WP(C)/19686/2024 | RAJ KISHOR MOHAPATRA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 302 | D-WP(C)/34032/2024 WP(C)/19687/2024 | M/S ATLAS PVC PIPES PVT. LTD., CUTTACK VS COMMNR. OF COMMERCIAL TAXES, CUTTACK | SIDHANT DWIBEDI VS | // 0 // |
| 303 | D-WP(C)/34460/2024 WP(C)/19688/2024 | LOKANATH RANA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 304 | D-WP(C)/34093/2024 WP(C)/19689/2024 | SHREE IDEAL HOMES PVT LTD.,PARADEEP VS PARADIP PORT TRUST (PPT) | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 305 | D-WP(C)/34446/2024 WP(C)/19690/2024 | SOUMYA RANJAN SAHOO VS STATE OF ODISHA | SIDHARTH SHANKAR PADHY VS | // 0 // |
| 306 | D-WP(C)/34476/2024 WP(C)/19691/2024 | PRATAP KUAMR SAHOO VS | SITANSU MOHAN SINGH VS | // 0 |

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|-----|---|---|------------------------------|--|
| 307 | D-WP(C)/33180/2024 WP(C)/19692/2024 | STATE OF ODISHA SUNIL KUMAR PRADHAN VS | BIBHUTI BHUSAN SWAIN VS | // // () |
| 308 | D-WP(C)/34447/2024 WP(C)/19693/2024 | THE CHAIRMAN CUM MANAGING DIRECTOR (CMD) MOHANADI COAL FIELD LTD , SAMBALPUR DEBENDRA KUMAR SAHU VS | SIDHARTH SHANKAR PADHY VS | // // () |
| 309 | D-WP(C)/34153/2024 WP(C)/19694/2024 | STATE OF ODISHA M/S. ATMAN PIPES PVT. LTD., CUTTACK VS | SIDHANT DWIBEDI VS | // // () |
| 310 | D-WP(C)/34479/2024 WP(C)/19695/2024 | COMNR OF COMMERCIAL TAXES, CUTTACK ABHIMANYU NAYAK VS | SITANSU MOHAN SINGH VS | // // () |
| 311 | D-WP(C)/34409/2024 WP(C)/19696/2024 | STATE OF ODISHA MOZAMIL AHMED KHAN VS | SRIDHAR RATH VS | // // () |
| 312 | D-WP(C)/34804/2024 WP(C)/19697/2024 | STATE OF ODISHA JAGANNATH PARIDA VS | MANORANJAN NAYAK VS | // // () |
| 313 | D-WP(C)/34806/2024 WP(C)/19698/2024 | STATE OF ODISHA BHANJA KISHORE MAHALIK VS | MANORANJAN NAYAK VS | // // () |
| 314 | D-ABLAPL/23960/2024 ABLAPL/8749/2024 | STATE OF ODISHA RAKSHYA BEHERA VS | PRASANTA KUMAR ROUTRAY VS | // // BARGARH SADAR /319 /2024 () |
| 315 | D-ABLAPL/22495/2024 ABLAPL/8750/2024 | STATE OF ODISHA RUDRA PRASAD SRICHANDAN VS | BIPIN KUMAR NAYAK VS | // // PIPLI /315 /2024 () |
| 316 | D-ABLAPL/23963/2024 ABLAPL/8751/2024 | STATE OF ODISHA BIKI @ BIJAYANDA KARALI VS | BIDYADHAR SAHU VS | // // SASON /142 /2024 () |
| 317 | D-ABLAPL/23958/2024 ABLAPL/8752/2024 | STATE OF ODISHA RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | // // BARGARH SADAR /318 /2024 () // |

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|-----|---|--|------------------------------|---------------------------------------|
| 318 | D-ABLAPL/23970/2024 ABLAPL/8753/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /461 /2024 () // |
| 319 | D-ABLAPL/23775/2024 ABLAPL/8754/2024 | RASHMIREKHA ROUT VS STATE OF ODISHA | GOURI MOHAN RATH VS | BHADRESWAR /121 /2024 () // |
| 320 | D-ABLAPL/23971/2024 ABLAPL/8755/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH RURAL /179 /2024 () // |
| 321 | D-ABLAPL/23959/2024 ABLAPL/8756/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH SADAR /317 /2024 () // |
| 322 | D-ABLAPL/23974/2024 ABLAPL/8757/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /462 /2024 () // |
| 323 | D-ABLAPL/23794/2024 ABLAPL/8758/2024 | BISWA RANJAN ROUT VS STATE OF ODISHA | GOURI MOHAN RATH VS | BHADRESWAR /121 /2024 () // |
| 324 | D-ABLAPL/23975/2024 ABLAPL/8759/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /463 /2024 () // |
| 325 | D-ABLAPL/21231/2024 ABLAPL/8760/2024 | BISWAMBAR TARAI VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | RAJKANIKIKA /271 /2023 () // |
| 326 | D-ABLAPL/23976/2024 ABLAPL/8761/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /464 /2024 () // |
| 327 | D-ABLAPL/23340/2024 ABLAPL/8762/2024 | NARASIMHA SANKAR @NARASINGH SONAKAR VS STATE OF ODISHA | BIMAL KUMAR MAHAPATRA VS | SAMBALPUR TOWN /186 /2024 () // |
| 328 | D-ABLAPL/23994/2024 ABLAPL/8763/2024 | HRUSHIKESH BHOI VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | CAPITAL P.S. /347 /2024 () // |
| 329 | D-ABLAPL/23746/2024 | MANISH GUPTA | LALIT KUMAR MAHARANA | CHOUDWAR /368 /2024 |

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|-----|---|--|---------------------------------|---|
| | ABLAPL/8764/2024 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/24000/2024 ABLAPL/8765/2024 | RAKSHYA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH RURAL /180 /2024 () // |
| 331 | D-ABLAPL/24002/2024 ABLAPL/8766/2024 | KESABA SAHU VS STATE OF ODISHA | PRAT VS | KOMNA PS /170 /2024 () // |
| 332 | D-ABLAPL/23856/2024 ABLAPL/8767/2024 | KANHUA MALIK @ KANHU MALIK VS STATE OF ODISHA | PRAKASH KUMAR PRATAP VS | BRAMHA BARADA /137 /2024 () // |
| 333 | D-ABLAPL/23991/2024 ABLAPL/8768/2024 | RAMCHANDRA BALIARSINGH VS STATE OF ODISHA | KABIRAJ PRADHAN VS | TANGI (KHURDA) /546 /2024 () // |
| 334 | D-ABLAPL/24003/2024 ABLAPL/8769/2024 | NAGA @ NAGENDRA CHOUDHURY VS STATE OF ODISHA | SAMBIT BISWAL VS | PARADEEP LOCK /309 /2024 () // |
| 335 | D-ABLAPL/23882/2024 ABLAPL/8770/2024 | PRASANTA KUMAR BADATYA @ BITU VS STATE OF ODISHA | LAMBODOR ACHARI VS | BUGUDA /81 /2024 () // |
| 336 | D-ABLAPL/24004/2024 ABLAPL/8771/2024 | JADUMANI SAHU VS STATE OF ODISHA | PRATAP KUMAR NAYAK VS | KOMNA PS /170 /2024 () // |
| 337 | D-ABLAPL/24027/2024 ABLAPL/8772/2024 | PINTU NAYAK VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | TANGI (KHURDA) /547 /2024 () // |
| 338 | D-ABLAPL/23943/2024 ABLAPL/8773/2024 | RATIKANTA @ RATIKANT MOHANTY VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | BANAPUR P.S. /203 /2024 () // |
| 339 | D-ABLAPL/24005/2024 ABLAPL/8774/2024 | SUBAS MALIK VS UNION OF INDIA | AMULYA RATNA PANDA VS | / /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000006/2024 |
| 340 | D-ABLAPL/22231/2024 ABLAPL/8775/2024 | DIBYA LOCHAN @ BATI BARAD @ BATU @ BARALA VS | RABINDRA NATH PANDA VS | BAIDESWAR /11 /2014 () |

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|-----|---|---|------------------------------|---------------------------------------|
| 341 | D-ABLAPL/24006/2024 ABLAPL/8776/2024 | STATE OF ODISHA GANDARAM SAHU VS | PRATAP KUMAR NAYAK VS | // KOMNA PS /170 /2024 () |
| 342 | D-ABLAPL/24009/2024 ABLAPL/8777/2024 | STATE OF ODISHA RAKSHYA BEHERA VS | PRASANTA KUMAR ROUTRAY VS | // BARGARH RURAL /181 /2024 () |
| 343 | D-ABLAPL/24010/2024 ABLAPL/8778/2024 | STATE OF ODISHA JITENDAR SAHOO VS | SOUMYA RANJAN DAS VS | // RAGHUNATHPALI /252 /2023 () |
| 344 | D-ABLAPL/23952/2024 ABLAPL/8779/2024 | STATE OF ODISHA PHANINDRA KUMAR DAS VS | SUSHANTA KUMAR JOSHI VS | // KANTABANJI /209 /2022 () |
| 345 | D-ABLAPL/24032/2024 ABLAPL/8780/2024 | STATE OF ODISHA RAMA MANDAL VS | PRASANTA KUMAR NANDA VS | // BRAJARAJNAGAR /64 /2024 () |
| 346 | D-ABLAPL/24144/2024 ABLAPL/8781/2024 | STATE OF ODISHA SUBRAT KUMAR MISHRA VS | RASHMI RANJAN SINHA VS | // TIRTOL /337 /2024 () |
| 347 | D-ABLAPL/24128/2024 ABLAPL/8782/2024 | STATE OF ODISHA MOHAN SOREN VS | JAYANTA KUMAR MAJHI VS | // BETNOTI /215 /2024 () |
| 348 | D-ABLAPL/24155/2024 ABLAPL/8783/2024 | STATE OF ODISHA SOU MENDRA KUMAR PRADHAN VS | AMITAV TRIPATHY VS | // KHAJURIPADA /113 /2024 () |
| 349 | D-ABLAPL/24180/2024 ABLAPL/8784/2024 | STATE OF ODISHA RAMESH MAJHI VS | BASANTA KUMAR DAS VS | // BALASORE TOWN /121 /2024 () |
| 350 | D-ABLAPL/23375/2024 ABLAPL/8785/2024 | STATE OF ODISHA NIRAKAR @ APULI SAHOO VS | PRIYA RANJAN SINGH VS | // DHENKANAL SADAR /84 /2024 () |
| 351 | D-ABLAPL/19987/2024 ABLAPL/8786/2024 | STATE OF ODISHA GOBINDA KUSULIA VS STATE OF ODISHA | PREMRAJ GOUDA VS | // MUNIGUDA /83 /2021 () // |

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|-----|---|--|-------------------------------|--|
| 352 | D-ABLAPL/23982/2024 ABLAPL/8787/2024 | GULEMI KOLADI @ GULAM KULDI VS STATE OF ODISHA | RAKESH BEHERA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000168/2024 |
| 353 | D-ABLAPL/24057/2024 ABLAPL/8788/2024 | MANAS NAYAK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NIRAKARPUR /115 /2024 () // |
| 354 | D-ABLAPL/24062/2024 ABLAPL/8789/2024 | ROHIT KUMAR PRADHAN VS STATE OF ODISHA | MANAS KUMAR CHAND VS | //0 () // |
| 355 | D-ABLAPL/24079/2024 ABLAPL/8790/2024 | SAHIL DAS VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | BIDANASI /122 /2024 () // |
| 356 | D-ABLAPL/24039/2024 ABLAPL/8791/2024 | MANOJ MAJHI @ TUKU MAJHI VS STATE OF ODISHA | RAKESH BEHERA VS | //0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2024 |
| 357 | D-ABLAPL/24098/2024 ABLAPL/8792/2024 | PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | NIMAPADA /224 /2024 () // |
| 358 | D-ABLAPL/24164/2024 ABLAPL/8793/2024 | YAMESWAR SAMANTARAY VS STATE OF ODISHA | PRATIK NAYAK VS | BRAHMAGIRI /160 /2003 () // |
| 359 | D-ABLAPL/23529/2024 ABLAPL/8794/2024 | SANTOSH KATA @ RAHUL KATA VS STATE OF ODISHA | JNYANANANDA PANDA VS | JUNAGARH /240 /2024 () // |
| 360 | D-ABLAPL/24109/2024 ABLAPL/8795/2024 | K. LINGARAJ REDDY VS STATE OF ODISHA | ANUPAM DASH VS | CHATRAPUR /266 /2021 () // |
| 361 | D-ABLAPL/23997/2024 ABLAPL/8796/2024 | DEEPAK SAMAL VS STATE OF ODISHA | RANJIT MOHANTY VS | PATTAMUNDAI RURAL PS /34 /2024 () // |
| 362 | D-ABLAPL/24120/2024 ABLAPL/8797/2024 | SAMIR KUMAR SAHOO VS STATE OF ODISHA | SANJEEV KUMAR MISHRA VS | SECTOR-7 /86 /2024 () // |
| 363 | D-ABLAPL/24125/2024 | DHEERAJ KUMAR SAHOO | PABITRA KUMAR NAYAK | BISRA /132 /2024 |

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|-----|---|---|--------------------------|--|
| | ABLAPL/8798/2024 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/24115/2024 ABLAPL/8799/2024 | GOUTAM DHAL VS STATE OF ODISHA | ASIT KUMAR JENA VS | //0 J.M.F.C.JALESWAR(Baleshwar) 2(B)CC/000006/2024 |
| 365 | D-ABLAPL/24206/2024 ABLAPL/8800/2024 | ABHINAV TRIPATHY VS STATE OF ODISHA | MANAS KUMAR CHAND VS | //0 () |
| 366 | D-ABLAPL/24117/2024 ABLAPL/8801/2024 | RABINDRA PARIDA VS STATE OF ODISHA | ASIT KUMAR JENA VS | // DHARMASALA /289 /2024 () |
| 367 | D-ABLAPL/23669/2024 ABLAPL/8802/2024 | SOURYA SUBHANKAR SWAIN @ SOURYA SUVANKAR SWAIN VS STATE OF ODISHA | OM SWARUP VS | // KHARABEL NAGAR P.S. /333 /2024 () |
| 368 | D-ABLAPL/23233/2024 ABLAPL/8803/2024 | GOLAK BIHARI JENA VS STATE OF ODISHA | RAMAKANTA PANDA VS | // GOPALPUR /90 /2024 () |
| 369 | D-ABLAPL/23737/2024 ABLAPL/8804/2024 | BABU KHAN @JAIRUDDIN SAHA VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | // BALASORE SADAR /267 /2024 () |
| 370 | D-ABLAPL/23739/2024 ABLAPL/8805/2024 | SK BABLOO @SK SARFUDDIN VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | // BALASORE TOWN /223 /2024 () |
| 371 | D-ABLAPL/24037/2024 ABLAPL/8806/2024 | JAGA PANGI VS STATE OF ODISHA | SARBESWAR SAHOO VS | // KORAPUT TOWN /305 /2022 () |